

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.12.2021 (THURSDAY)**

**COURT –IV (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 60 of 2020  <b>(PH)</b>	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.  <b>With</b>	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
<b>2.</b>	Comp. App. (AT) No. 11 of 2021  <b>(PH)</b>	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors.  <b>With</b>	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
<b>3.</b>	Comp. App. (AT) No. 20 of 2021  <b>(PH)</b>	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
<b>4.</b>	Comp. App. (AT) (Ins) No. 1124- 1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4

### **For Admission (Fresh Case)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 786 of 2021	VIL Vendors Association Aurangabad Vs. Abhijit Guhathakurta & Ors.	Gaurav Singh	Meghna Rajadhyaksha Radhika Indapurkar Anoop Rawat-R1 Diwakar Maheshwari
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**